

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2147  
ANSWERED ON:06.12.2012  
VOTER IDENTITY CARDS  
Purkayastha Shri Kabindra

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether Union Government is contemplating to have one voter ID card in all the States in the country;
- (b) if so, the time by which the scheme is likely to be introduced across the country;
- (c) if not, the reasons therefor; and
- (d) the target date by which every voter in the country likely to be covered by the scheme?

**Answer**

MINISTER OF LAW AND JUSTICE (DR. ASHWANI KUMAR)

- (a) to (d): The information is being collected and will be laid on the Table of the House.